NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. C.P.(IB)-200(MB)/2023

CORAM:
SMT. ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **Bank of Maharashtra**
V/s
Mr. Shripal Morakhia (Personal Guarantor Of M/S Elektromed India Private Limited)

APPEARANCE :

FOR THE PETITIONER **:** Ms. Aastha Kanojia

FOR THE RESPONDENT **:** Absent

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the Petitioner is directed to file proof of service of the demand notice served on the personal guarantor and serve the copy of the Company Petition on the personal guarantor before the next date of hearing. List the matter on **04.05.2023** for hearing.

Sd/- **Sd/-**
ANURADHA BHATIA **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**
09.03.2023
Sushil